




NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/605/IB/2018  
NAME OF THE PETITIONER(S) : SHRI ROKADOBA MAHARAJ GINNINGS &  
PRESSING  
NAME OF THE RESPONDENT : THE SRI VENKATESA MILLS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	AMRITH BHARANAV	For Operational Creditors	
2.	Ananth Merathis	For Respondent.	
3.	S. Mohammed Shadaan	For Respondent	

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has given a fresh proposal for settlement; copy of which is given to the other side. Counsel for the Petitioner is directed to seek fresh instruction from his client and place the same on record on next date of hearing. Put up on 28.08.2018 at 10.30 A.M.

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)